

| Annexure-7 | | | | | | | | | | | | | | |
|---|---------------------|------------|---------------------------|----------------|---------------------------|-----------------|---|--|-------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| Name of the corporate debtor : Bymedo Healthcare LLP; Date of commencement of CIRP : 01st Jul 2025 (Order Recd. 11th Jul 2025).; List of Creditors as on: 28th Nov 2025 | | | | | | | | | | | | | | |
| List of operational creditors (Government dues) | | | | | | | | | | | | | | |
| (Amount in ₹) | | | | | | | | | | | | | | |
| Sr. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? Yes/No) | Whether related party ? | | | | | |
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